

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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May 03, 2016

RBI cancels Certificate of Registration of 6 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs). The Reserve Bank, in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Gyanijay Tradecomm Private Limited	43, Rafi Ahmed Kidwai Road, Kolkata – 700016	B.05.03365	January 19, 2001	February 17, 2016
2.	M/s Accurate Tracon Pvt. Ltd.	158, Jamunalal Bajaj Street, Keshoram Katra, 3 rd Floor, Kolkata – 700007	05.00681	March 06, 1998	February 17, 2016
3.	M/s Navneet Vinimay (P) Ltd.	Nangi Station Road, Batanagar, Maheshtala, 24 Parganas (S), West Bengal – 743313	05.01770	April 29, 1998	February 17, 2016
4.	M/s Rahul Fintrade Private Ltd.	41, Shibtolla Street, Kolkata – 700007	05.02134	May 09, 1998	February 18, 2016
5.	M/s S.A. Mercantile Commercial (P) Ltd.	S A Consultants, Nangi Kusumuddin Road, Batanagar, West Bengal – 743313	05.00230	February 20, 1998	February 18, 2016
6.	M/s Brindaban Holdings and Trading Limited	403-K, Sion Trombay Road, Chembur, Mumbai – 400071	13.00106	February 26, 1998	March 23, 2016

As such, these companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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